

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 260 of 2013**

**Dated : 29<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**GVK Industries Ltd. (Phase-I) ... Appellant(s)**  
**Versus**

**Eastern Power Distribution Co. ....Respondent(s)**  
**of Andhra Pradesh & Ors.**

**Counsel for the Appellant (s) : Ms. Swagatika Sahoo**

**ORDER**

At the request of the learned counsel for the Appellant, post the matter on **08.11.2013**.

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/ak